

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 34/RP/2023 in Petition No. 237/GT/2020

Subject : Petition for review of order dated 26.7.2023 in Petition No. 237/GT/2020 for truing up of tariff of Ramagundam STPS Stages-I & II (2100 MW) for the period 2014-19.

Date of Hearing : **29.8.2024**

Petitioner : NTPC Ltd.

Respondents : APEPDCL & 12 ors

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Anand Sagar Pandey, NTPC
Shri Shahrab Zaheer, NTPC

Record of Proceedings

During the hearing, the representative of the Review Petitioner submitted that the Review Petitioner had filed the additional information sought vide ROP of the hearing dated 4.4.2024 after serving a copy on the Respondents. He also submitted that since no reply has been filed by the Respondents and pleadings and arguments have been completed, the Commission may reserve its order in the matter.

2. None appeared on behalf of the Respondents despite notice.
3. The Commission, after hearing the representative of the Review Petitioner, directed the Petitioner to submit the following additional information after serving a copy to the Respondents on or before **16.9.2024**:
 - (i) *The Excel sheet of back calculation of the weighted average GCV as claimed by the Petitioner linked with the particulars submitted in form-15.*
4. The Respondents will file a reply by **24.9.2024**, after serving a copy to the Review Petitioner, who may, file its rejoinder, if any, till **30.9.2024**.
5. Subject to the above, the Commission reserved its order in the matter.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

